## FIRST REPORT OF THE BUSINESS ADVISORY COMMITTEE OF THE HARYANA VIDHAN SABHA

The Committee met at 3.00 P.M on Thursday, the 16<sup>th</sup> February, 2023 in the Chamber of the Hon'ble Speaker. The following were present: -

1.	Shri Gian Chand Gupta, Hon'ble Speaker	Ex-officio Chairperson
2.	Shri Manohar Lal, Hon'ble Chief Minister	Member
3.	Shri Dushyant Chautala, Hon'ble Deputy Chief Minister	Member
4.	Shri Anil Vij, Hon'ble Home Minister	Member
5.	Shri Kanwar Pal, Hon'ble Parliamentary Affairs Minister	Member
6.	Shri Ranbir Gangwa, Hon'ble Deputy Speaker	Member
7.	Shri Bharat Bhushan Batra, MLA	Member

The Committee recommends that unless the Speaker otherwise directs, the Assembly whilst in Session, shall meet on Monday, the 20<sup>th</sup> February, 2023 at 11.00 A.M. and adjourn at 6.00 P.M. without question being put.

On Monday, the 20<sup>th</sup> February, 2023 the Assembly shall meet immediately half an hour after the conclusion of the Governor's Address and adjourn after the conclusion of business entered in the List of Business for the day.

The Committee further recommends that on Tuesday, the 21st February, 2023 to Thursday, the 23rd February, 2023 the Assembly shall meet at 11.00 A.M. & adjourn at 6.00 P.M without question being put.

The Committee also recommends that on Friday, the 17<sup>th</sup> March, 2023 the Assembly shall meet at 11.00 A.M. and adjourn at 6.00 P.M., on Monday, the 20<sup>th</sup> March, 2023 and on Tuesday, the 21<sup>st</sup> March, 2023, the Assembly shall meet at 11.00 A.M. and adjourn at 6.00 P.M and on Wednesday, the 22<sup>nd</sup> March, 2023, the Assembly shall meet at 11.00 A.M. and adjourn after the conclusion of the Business entered in the List of Business for the day without question being put.

The Committee, after some discussion, further recommends that the Business on Monday, the 20<sup>th</sup> February, 2023 to Thursday, the 23<sup>rd</sup> February, 2023 and Friday, the 17<sup>th</sup> March, 2023, Monday, the 20<sup>th</sup> March, 2023 to Wednesday, the 22nd March, 2023 be transacted by the Sabha as under:-

THE HOUSE WILL MEET IMMEDIATELY HALF AN HOUR AFTER THE CONCLUSION OF THE GOVERNOR'S ADDRESS ON MONDAY, THE 20<sup>TH</sup> FEBRUARY, 2023

TUESDAY, THE 21<sup>ST</sup> FEBRUARY, 2023 (11.00 A.M.)

WEDNESDAY, THE 22<sup>ND</sup> FEBRUARY,2023 (11.00 A.M.)

- Laying a copy of the Governor's Address on the Table of the House through 'NeVA' portal.
- 2. Obituary References.
- 3. Presentation and adoption of First Report of the Business Advisory Committee.
- 4. Papers to be laid/re-laid on the Table of the House through 'NeVA' portal.
- 1. Questions Hour
- General Discussion on Governor's Address
- 1. Questions Hour
- Resumption of General Discussion on Governor's Address and Voting on Motion of Thanks.
- 3. Presentation, Discussion and Voting on Supplementary Estimates (3<sup>rd</sup> Installment) for the year 2022-2023.
- 4. Motion under Rule-121
- 5. Presentation of Report of the Select Committee on the Haryana Police (Amendment) Bill, 2022

Presentation of Budget Estimates for the year 2023-2024.

THURSDAY, THE 23<sup>RD</sup> FEBRUARY, 2023 (11.00 A.M.)

FRIDAY, THE 24<sup>TH</sup> FEBRUARY, 2023

**TO** THURSDAY, THE 16<sup>TH</sup> MARCH, 2023

**RECESS** 

FRIDAY, THE  $17^{TH}$  MARCH, 2023 (11.00 A.M.)

SATURDAY, THE 18<sup>TH</sup> MARCH, 2023 SUNDAY, THE 19<sup>TH</sup> MARCH, 2023

MONDAY, THE 20<sup>TH</sup> MARCH, 2023 (11.00 A.M.)

TUESDAY, THE  $21^{ST}$  MARCH, 2023 (11.00 A.M.)

WEDNESDAY, THE  $22^{ND}$  MARCH, 2023 (11.00 A.M.)

CHANDIGARH: DATED THE 16<sup>TH</sup> FEBRUARY, 2023

CHANDIGARH: DATED THE 16<sup>TH</sup> FEBRUARY, 2023

- Questions Hour.
- 2. General Discussion on Budget Estimates for the year 2023-2024
- 3. The Haryana Appropriation Bill in respect of Supplementary Estimates (3<sup>rd</sup> Installment) for the year 2022-2023
- 4. Legislative Business.

## **HOLIDAY HOLIDAY**

- 1. Questions Hour.
- Resumption of General Discussion on Budget Estimates for the year 2023-2024.
- 3. Presentation of Reports of the Assembly Committees
- 4. Legislative Business.
- 1. Questions Hour.
- Resumption of General Discussion on Budget Estimates for the year 2023-2024 and reply by the Finance Minister on Budget Estimates for the year 2023-2024 and Voting on Demands for Grants for the year 2023-2024.
- 3. Presentation of Reports of the Assembly Committees.
- 4. Legislative Business.
- 1. Questions Hour.
- Motion under Rule 15 regarding Non-stop sitting
- 3. Motion under Rule 16 regarding adjournment of the Sabha sine-die.
- 4. Papers to be laid, if any.
- Presentation of Reports of the Assembly Committees.
- 6. The Haryana Appropriation Bill in respect of Budget Estimates for the year 2023-2024.
- 7. Legislative Business.
- 8. Any other Business.

GIAN CHAND GUPTA, SPEAKER.

R. K. NANDAL, SECRETARY.